

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION No. 636
ANSWERED ON 06TH FEBRUARY, 2025

**FORMALISATION OF MICRO FOOD PROCESSING ENTERPRISES UNDER PMFME
SCHEME**

**636. SHRI NAVASKANI K:
SHRI C N ANNADURAI:**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state that:

- (a) the details of the number of micro food processing enterprises formalized under the Pradhan Mantri Formalization of Micro Food Processing Enterprises (PMFME) scheme so far;
- (b) the details of the regional distribution of beneficiaries under the said scheme and the manner in which the Government is addressing disparities in reach, if any;
- (c) the details of the specific measures taken/being taken by the Government to encourage the formalization of micro food processing enterprises in rural and remote areas in Tamil Nadu;
- (d) the details of the financial support provided under the scheme to assist small and micro enterprises in upgrading their infrastructure in the country, especially in Tamil Nadu;
- (e) the details of the number of enterprises benefitted from credit-linked subsidies under the said scheme during the last three years and the current year; and
- (f) the details of the training and capacity-building programmes organised for the owners and workers of micro food processing units under the said scheme?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

- (a) As per the information available on PMFME online portal, 31,978 micro food processing enterprises have been formalized under the Pradhan Mantri Formalization of Micro Food Processing Enterprises (PMFME) scheme till 31st January 2025.
- (b) One District One Product (ODOP) initiative under the Scheme is aimed at fostering balanced regional development across all districts of the country. The initiative aims to select, brand, and promote at least One Product from each District of the country for enabling holistic socioeconomic growth across all regions. The details of zone-wise beneficiaries sanctioned under the scheme is at **Annexure-I**.
- (c) Ministry of Food Processing Industries (MoFPI) is implementing Centrally Sponsored "Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for upgradation of micro food processing enterprises in the country including Tamil Nadu. The scheme is operational from 2020-21 to 2025-26 with an outlay of Rs. 10,000 Crore. The scheme aims to enhance the competitiveness of existing individual micro-enterprises in the unorganized segment of the food processing industry and promote formalization of the sector.

(d) & (e) The details of financial assistance offered to the prospective entrepreneurs under PMFME Scheme are at **Annexure-II**. 1,22,512 loans for credit linked subsidy have been sanctioned across the country out of which 14,464 loans have been sanctioned for the State of Tamil Nadu till 31st January 2025. The State-wise and year-wise details are at **Annexure-III**.

(f) Under the PMFME Scheme, a total of 92,677 beneficiaries have been trained as on 31st January 2025 as per the training portal updated by the respective States/UTs. The Capacity Building component of the PMFME Scheme envisages Food Processing EDP Training for all applicants viz individuals and Groups (SHGs/ FPOs/ Cooperatives) recommended for availing credit linked grant by District Level Committee (DLC) and also training to Self Help Group (SHG) beneficiaries of Seed Capital engaged in micro food processing.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 636 FOR ANSWER ON 06.02.2025 REGARDING “FORMALISATION OF MICRO FOOD PROCESSING ENTERPRISES UNDER PMFME SCHEME”

Details of zone-wise beneficiaries sanctioned under the scheme

S. No.	States and UTs	Loans Sanctioned
1	Arunachal Pradesh	70
2	Assam	2316
3	Bihar	20297
4	Chhattisgarh	852
5	Jharkhand	3066
6	Manipur	282
7	Meghalaya	175
8	Mizoram	38
9	Nagaland	319
10	Odisha	1870
11	Sikkim	61
12	Tripura	156
13	West Bengal	111
	East Zone	29613
14	Chandigarh	5
15	Delhi	266
16	Haryana	1287
17	Himachal Pradesh	1767
18	Jammu And Kashmir	1212
19	Ladakh	78
20	Punjab	2558
21	Uttar Pradesh	14917
22	Uttarakhand	805
	North Zone	22895
23	Andaman And Nicobar Islands	18
24	Andhra Pradesh	6127
25	Karnataka	5825
26	Kerala	5690
27	Lakshadweep	
28	Puducherry	151
29	Tamil Nadu	14464
30	Telangana	6599
	South Zone	38874
31	Dadra And Nagar Haveli And Daman And Diu	10
32	Goa	96
33	Gujarat	634
34	Madhya Pradesh	8010
35	Maharashtra	21473
36	Rajasthan	907
	West Zone	31130
	Grand Total	122512

ANNEXURE REFERRED TO IN REPLY TO PART (d) & (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 636 FOR ANSWER ON 06.02.2025 REGARDING “FORMALISATION OF MICRO FOOD PROCESSING ENTERPRISES UNDER PMFME SCHEME”

The details of financial assistance offered to the enterprises under Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme are as under:

- (i). *Support to Individual / Group Category Micro Enterprises:* Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;
- (ii). *Support to SHGs for seed capital:* Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.
- (iii). *Support for Common Infrastructure:* Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.
- (iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.
- (v). *Capacity Building:* The scheme envisages training for Food Processing and Entrepreneurship Development program modified to meet the requirement of food processing industry and product specific skilling.

ANNEXURE REFERRED TO IN REPLY TO PART (d) & (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 636 FOR ANSWER ON 06.02.2025 REGARDING “FORMALISATION OF MICRO FOOD PROCESSING ENTERPRISES UNDER PMFME SCHEME”

Details of year-wise and State-wise list loans sanctioned under PMFME scheme till 31st January 2025

S. No.	States and UTs	2021-2022	2022-2023	2023-2024	2024-2025	Total Sanctioned
1	A&N	6	4	8	0	18
2	Andhra Pradesh	306	2808	2237	776	6127
3	Arunachal Pradesh	1	21	28	20	70
4	Assam	39	659	633	985	2316
5	Bihar	91	2923	10284	6999	20297
6	Chandigarh	5	0	0	0	5
7	Chhattisgarh	24	211	350	267	852
8	D&D	0	2	5	3	10
9	Delhi	21	81	103	61	266
10	Goa	2	42	23	29	96
11	Gujarat	5	103	286	240	634
12	Haryana	74	329	606	278	1287
13	Himachal Pradesh	156	603	550	458	1767
14	J&K	35	170	480	527	1212
15	Jharkhand	0	198	1527	1341	3066
16	Karnataka	259	1823	2011	1732	5825
17	Kerala	59	807	2573	2251	5690
18	Ladakh	6	26	33	13	78
19	Madhya Pradesh	237	1426	2692	3655	8010
20	Maharashtra	636	6040	9493	5304	21473
21	Manipur	180	67	13	22	282
22	Meghalaya	5	26	44	100	175
23	Mizoram	0	7	13	18	38
24	Nagaland	0	25	155	139	319
25	Odisha	149	620	627	474	1870
26	Puducherry	1	58	54	38	151
27	Punjab	134	837	1183	404	2558
28	Rajasthan	98	192	242	375	907
29	Sikkim	2	31	20	8	61
30	Tamil Nadu	288	3717	7666	2793	14464
31	Telangana	163	2067	3500	869	6599
32	Tripura	7	43	63	43	156
33	Uttar Pradesh	212	2304	6654	5747	14917
34	Uttarakhand	17	222	416	150	805
35	West Bengal	0	0	22	89	111
	Total	3218	28492	54594	36208	122512
